# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRYAND DAIRYING DEPARTMENT OF FISHERIES

#### **RAJYA SABHA**

UNSTARRED QUESTION NO.1554 TO BE ANSWERED ON 10<sup>TH</sup> DECEMBER, 2021

# Inland fisheries and aquaculture

## 1554. Shri Kamakhya Prasad Tasa:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) the details of the steps taken for the development of inland fisheries and aquaculture in the country;
- (b) the details regarding the allocation of funds in this regard, State-wise;
- (c) whether there is underutilization of funds; and
- (d) if so, the reasons therefor and the details of action taken in this regard?

#### **ANSWER**

## MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

### (SHRI PARSHOTTAM RUPALA)

- (a) to (d): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has been implementing various schemes/programmes for development of fisheries including inland fisheries and aquaculture. Details of the Central Schemes/Programmes implemented are as below:
  - (i) The Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries implemented from 2015-16 to 2019-20 for development of fisheries in the country. The CSS *inter-alia*, extended financial assistance for creation of fisheries infrastructure including inland fisheries and aquaculture such as installation of cages in reservoirs, construction of ponds for brackish water and freshwater aquaculture, establishment of fish brood banks, hatcheries, fish feed mills, development of post-harvest infrastructure like Ice plants, Cold Storages, Ice plants-cum-cold storages and development of fish landing centre in Reservoirs.
  - (ii) A dedicated fund namely, 'Fisheries and Aquaculture Infrastructure Development Fund' (FIDF) with a total fund size of Rs.7,522.48 crore has been created for providing concessional finance for creation and strengthening of fisheries infrastructure facilities including in the field of inland fisheries and aquaculture.
  - (iii) Extension of Kisan Credit Card (KCC) facility to fishers and fish farmers to help them to meet their working capital needs for fisheries and aquaculture.
  - (iv) Moreover, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme namely "Pradhan Mantri Matsya Sampada Yojana (PMMSY)" with highest ever estimated investment of ₹ 20050 crore in fisheries sector for a period of 5 years with effect from the financial year 2020-21 including inland fisheries and aquaculture. The scheme intends to address critical gaps in fish production and productivity, quality, technology, post-harvest infrastructure and management, modernization and strengthening of value chain and traceability in inland fisheries and aquaculture sector. PMMSY *inter-alia* includes range of activities such as reservoir cage culture, river ranching, fish seed stocking in natural water bodies and providing livelihood and nutritional support for fishers' families including inland fishermen during fishing ban/lean period for conservation of fisheries resources. State-wise central funds released for development of inland fisheries and aquaculture under PMMSY furnished at **Annexure-I.** Besides, The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying also reviews with the States and Union Territories on regular basis for utilization of central funds released under various schemes.

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Statement referred to in reply to part (a) to (d) of the Rajya Sabha unstarred Question No.1554 for reply on  $10^{th}$  December, 2021: State-wise central funds released for development of fisheries including inland fisheries and aquaculture under PMMSY so far.

# (Rupees in lakh)

Sl. No.	State/UT/Institutes	Fund released
1	Andaman & Nicobar	709.30
	Islands	
2	Andhra Pradesh	11560.39
3	Arunachal Pradesh	790.61
4	Assam	7727.99
5	Bihar	4240.27
6	Chhattisgarh	4756.32
7	Daman & Diu	186.10
8	Delhi	144.30
9	Goa	623.59
10	Gujarat	5698.55
11	Haryana	1807.56
12	Himachal Pradesh	1578.35
13	Jammu & Kashmir	5333.56
14	Jharkhand	2661.91
15	Karnataka	11390.66
16	Kerala	5162.99
17	Lakshadweep	1442.92
18	Madhya Pradesh	7259.14
19	Maharashtra	5872.67
20	Manipur	1097.97
21	Meghalaya	790.65
22	Mizoram	1202.35
23	Nagaland	822.52
24	Odisha	9963.98
25	Pondicherry	1003.10
26	Punjab	567.84
27	Rajasthan	323.17
28	Sikkim	336.58
29	Tamil Nadu	4581.06
30	Telangana	2105.59
31	Tripura	1965.06
32	Uttar Pradesh	8054.87
33	Uttarakhand	1830.01
34	Ladakh	49.80

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